

**Demand to take action to enhance the minimum amount of
pension under EPF pension scheme in the country**

SHRI P.R. RAJAN (Kerala) : All India Pensioners' Association has brought the attention of the Government to the revision of Employees' Pension Scheme, 1995. It is very essential to revise the Pension Scheme, 1995.

It may be noted that the Government of India had appointed a Committee in March 2008 to review the Employees Pension Scheme, 1995, under the Chairmanship of Additional Secretary (Labour and Employment) with other five members. The Committee met four times, but so far, they have not arrived at any conclusion.

Subsequently, the Government of India also constituted an Expert Committee under the Chairmanship of Special Secretary (L&E) for reviewing the EPS, 1995. But there is no result. Out of 33 lakh pensioners, 14 lakhs are getting Rs. 16/- per day, that is, Rs. 500/- per month and 13 lakhs are getting Rs. 25/- per day. The employees who have contributed to the development of the nation as a whole are being ignored after their retirement. Most of the pensioners are struggling for their survival. Most of the pensioners lost their health while in service and they are severely affected by various diseases.

Their demand is that their monthly pension should be increased to a minimum of Rs. 3,000/- per month. The Central Government Employees Pensioners are getting a minimum of Rs. 3200/-per month.

They are also demanding free medical and special treatment in chronic diseases and operations. Free ESI medical facilities while in service, commutations in this scheme as per other employees may be allowed. The concept of Pension Scheme should be Basic + DA.

Considering the plight of EPF Pensioners, the minimum pension should be raised to Rs. 3,000/- per month for all existing pensioners for which necessary action to introduce a Bill in this Session of Parliament may please be taken.

**Demand to take steps to maintain the regular supply of clean
drinking water in R.K. Puram, New Delhi**

PROF. ANIL KUMAR SAHANI (Bihar): Sir, for the last about 6-7 months, contaminated potable water is being supplied in some quarters of Sector-8, R.K. Puram, New Delhi. When the matter was brought to the notice of the CPWD authorities, they assured to lay down new sewer and water pipe lines. But, instead of laying down the new pipe lines, they have stopped the supply of potable water and for the last 8-10 days, there is no water supply and in spite of repeated complaints, no action is being taken by CPWD to restore water supply. The residents are buying water to complete their daily chores. Elders and children are forced to live in inhuman conditions without water under 45 degrees Celsius. Water is life. Without water life is nothing.

I demand that necessary arrangements be made immediately to supply water and action is taken against the CPWD officers for harassing/troubling the residents. Thank you.

**Demand to convert the Delhi Technological University into an IIT or
NIT to maintain its central status**

SHRI SHARAD ANANTRAO JOSHI (Maharashtra): Sir, the Delhi College of Engineering, now the Delhi Technological University, was an affiliated college of Delhi University, the only engineering college under Delhi University. But it was converted into a University by the Delhi Government without taking permission of the Central Government. The teachers and students were agitated against this decision of the Delhi Government and they were on the roads for almost a month, and they even boycotted their mid-term examinations. Many of the students have put their careers at stake for the sake of maintaining its Central character, but no attention was paid to their demand for reconvertng it into the Delhi College of Engineering and maintaining its central character. This college has been ranked next to IITs but after its upgradation, ironically, its rank has dipped.

Sir, many States have IITs and NITs but the Capital of the country does not have any NIT or any Central University for Engineering and Science. The Central Government should intervene in the matter to maintain its Central character by converting it into an IIT or NIT or a university of innovation, thereby maintaining its central character.

**Demand to give reservation to women in Central Government Jobs
to ensure their economic empowerment**

डा. प्रभा ठाकुर (राजस्थान): सर, Special Mentions अब हमेशा lay होने लगे हैं। हमारा यह privilege था कि जो चीज़ हम ज़ीरो आवर में नहीं बोल सकते थे, उसे हम इसके माध्यम से कह पाते थे और उसे पूरा सदन सुनता था। हम भी औरों की बातें सुनते थे और उनको एसोसिएट करते थे, इसलिए उसे फिर से आरंभ किया जाए।

श्री उपसभापति: बहुत सी चीज़ें वापस लानी हैं।

डा. प्रभा ठाकुर: महोदय, वर्तमान यू.पी.ए. सरकार के गठन के बाद लोक सभा एवं राज्य सभा की संयुक्त बैठक में महामहिम राष्ट्रपति महोदय के अभिभाषण में यू.पी.ए. सरकार की जिन योजनाओं एवं कार्यक्रमों का उल्लेख था, उनमें महिलाओं के आर्थिक सशक्तिकरण के लिए केंद्रीय सरकारी नौकरियों में महिलाओं को आरक्षण दिए जाने संबंधी सरकार की प्रतिबद्धता की भी घोषणा की गई थी। आज लगभग हर परिवार में शिक्षित बेटी या बहू आर्थिक रूप से आत्मनिर्भर बनना चाहती है तथा सरकारी नौकरियों में अधिकांश की रुचि होती है। किन्तु आम तौर पर ऐसी नौकरियां पाने के दौरान महिलाओं को अनेक प्रकार की परेशानियों का सामना करना पड़ता है, जिसके कारण अनेक बार कई प्रतिभाशाली महिलाएँ सरकारी नौकरियां पाने से वंचित रह जाती हैं। इसीलिए केन्द्र की सरकारी नौकरियों में हर महकमे में महिलाओं का अनुपात बहुत कम है। अतः महिलाओं के आर्थिक सशक्तिकरण के लिए आवश्यक है कि सरकार अपनी घोषणा के अनुसार सरकारी नौकरियों में महिलाओं के आरक्षण के संबंध में शीघ्र विधेयक लाए ताकि हमारे देश की लाखों शिक्षित बहन-बेटियों को न्याय मिल सके।